

Subcategory	Creditor's name
Secured- Fc	Pridhvi Asset Reconstruction And Securitisation Company Limited

Claimant (Secured/unsecured/contingent)  
Secured

Related party of the Corporate Debtor (Yes/No)  
No

Identification Number, if any  
CIN Number-  
U67120TG2007PLC053327

Date of creation of security interest  
03/23/2015

Nature of asset on which security interest created, if any

1. Property belonging to Megi Agro Chem Limited: Industrial plot admeasuring H-7-99, 9R or 79,909 sq.mtrs, in gatta No. 105/I-1B-1, Village: Sadgaon, Dhule Taluk, Dhule District, Maharashtra
2. Property belonging to Mr. Ramesh S Jadhav: Factory land admeasuring H-18 or 180091 sq. mtrs, and building in Gat. No. 105/I-1B-2m, Village: Sadgaon, Dhule Taluk, Dhule District, Maharashtra
3. Property belonging to Mr. Ramesh S Jadhav: Residential Flat admeasuring 325 sq. ft. at Flat No. 8, 1st Floor, "Mayur Apartment", Haribhau Co-op. Housing Society, Plot No. 21, H. No.1, CS No. 2456 and 2495, 2496, Village Dombivili, Dombivili (West), Kalyan Taluk, Thane District
4. Property belonging to Mr. Ramesh S Jadhav: Residential Flat admeasuring 485 sq. ft. at Flat No. 9, 1st Floor, "Mayur Apartment", Haribhau Co-op. Housing Society, Plot No. 21, H. No.1, CS No. 2456 and 2495, 2496, Village Dombivili, Dombivili (West), Kalyan Taluk, Thane District
5. Hypothecation of Plant and Machinery

Value of security at the time of agreement	Liability as per books of accounts
24,14,00,000	1,62,91,76,384

Total claims by creditors principal amount	Total claims by creditors Interest in INR (b)
36,97,00,000	1,25,94,76,384

Total (a+b)	Total Claims admitted by IRP principal (a)	Total Claims admitted by IRP Interest (b)
1,62,91,76,384	36,97,00,000	1,25,94,76,384

Total (a+b)	Voting Share(%)
1,62,91,76,384	100